## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.494/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name	of the Company	M/s. P. Mahendra & Co.	-Vs-Divine Engineering & Allie	d Products Pvt.Ltd.
Ur	nder Section	9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. SAURAN JAIN

oberational creditor

Sjain 5/12/17,

## ORDER

Ld. Counsel for the petitioner has filed affidavit of service, which may be taken on record. Inspite of service of notice on the corporate debtor no one appears on behalf of the corporate debtor.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)